

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 10 of 2020**

**In the matter of:**

**Oriental Iron Casting Ltd.**

**....Appellant**

**Vs.**

**Registrar of Companies & Anr.**

**...Respondents**

**Present**

**For Appellant: None.**

**For Respondents: Mr. Ajit Sharma (Counsel for Income Tax Dept.).  
Ms. Abeeda Mujahid (Counsel for Income Tax Dept) for R-2.  
Mr. Pratyush Miglani (UOI) for R-1.**

**ORDER**

**(Through Virtual Mode)**

**09.09.2020:** This Appeal has been wrongly listed with Company Appeal (AT) No. 09 of 2020. Both Appeals relate to different Companies and were wrongly tagged. We have tagged both these Appeals and already heard Company Appeal (AT) No. 09 of 2020.

In Company Appeal (AT) No. 10 of 2020 none present for the Appellant. Counsel for the Respondent No. 2 states that even on last date nobody was present for the Appellant. If on next date also nobody appears for the Appellant we will pass suitable Orders.

List the Appeal '**For Admission (After Notice)**' on **1<sup>st</sup> October, 2020**.

Registry to e-mail the Advocate of Appellant information regarding the next date.

**[Justice A.I.S Cheema]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Judicial)**

**Sim/md**